

## eCommittee Supreme Court of India

Composition of eCommittee as on 3<sup>rd</sup> January, 2014

Hon'ble the Chief Justice of India  
Patron-in-Chief-cum-Adhoc Chairman of the eCommittee.

Hon'ble Mr. Justice Madan B. Lokur, Judge, Supreme Court of India &  
Judge-Incharge, eCommittee.

Members:

- Mr. Ashok T. Ukrani, Member (Management & Human Resources)
- Dr. H. K. Suhas, Member (Technical)

Invitee Members of the eCommittee:

- Shri Goolam E. Vahanvati, Attorney General for India.
- Justice Badar Durrez Ahmed, Hon'ble Judge, Delhi High Court.
- Mr. Gopal Subramanium, Senior Advocate.
- Secretary General, Supreme Court of India.
- Secretary to Government of India, Department of Justice, Ministry of Law & Justice, New Delhi.
- Secretary or Additional Secretary nominated by Department of Electronics & Information Technology (DeitY), Ministry of Communications and Information Technology, Govt. of India
- Joint Secretary, Plan Finance-II, Department of Expenditure, Ministry of Finance, Govt. of India.